

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 2216/2001

New Delhi, this the 11th day of September, 2001

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)
Hon'ble Shri Govindan S. Tampi, Member (A)

M.R.Satyarthi, DPA 'B'
GS/ADGIT/TMS (UH)
West Block III, R.K.Puram
New Delhi.

...Applicant

(By Advocate Shri U.Srivastava)

V E R S U S

UNION OF INDIA : THROUGH

1. The Joint Secretary (Trg) & CAO
Ministry of Defence
C-II, Hutmants, Dalhousie Road
New Delhi - 110 011.

...Respondents

O R D E R (ORAL)

By Hon'ble Smt. Lakshmi Swaminathan, VC (J)

Shri U.Srivastava, learned counsel seeks permission to withdraw the OA, as he submits some wrong documents have come on record. In the circumstances, he prays that extra copies of the OA may be returned to him.

2. Noting the above submissions, OA 2216/2001 is dismissed as withdrawn, leaving it open to the applicant to proceed in accordance with law, if so advised. Registry to retain one copy for record and may return the other copies to the learned counsel.

/vikas/

(Govindan S. Tampi)
Member (A)

(Smt. Lakshmi Swaminathan)
Vice-Chairman (J)

Lakshmi Swaminathan